

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT-IV**

26. CP/237(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Amit Mavi  
Vs  
IIFL Finance Limited (Formerly IIFL  
Holdings Ltd.)

Section 213, 222(1), 221 of Companies Act, 2013

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**ORDER**

1. Adv. Naira Jejeebhoy a/w Adv. Pooja Gera i/b Adv. Nitin Parkhe for the Petitioner present through physical mode. Mr. Chetan Kapadia Ld. Sr. Counsel a/w Adv. Ayush Mathkar Adv. Aniruddh Gambhir i/b Cyril Amarchand Mangaldas for the Respondent Nos. 1 & 4 to 15 and Adv. Aniket Dighe i/b Bhal & CO. for the Respondent No. 16 are present through physical mode.
2. Post this matter on **19.09.2024** for further consideration.

Sd/-

**ANU JAGMOHAN SINGH**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)